

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

**MP/ CP 2 of 2019**

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2020**

**Name of the Company:** Peoples General Hospital Pvt Ltd  
V/s  
Ashok Kumar Khosla & Alliance Industries Ltd

**Section:** 90(7) of Co. Act, 2013

**ORDER**

Learned Senior Counsel Mr. Sourabh Soparkar appeared.

Learned Counsel for Respondent appeared.

Matter to appear for hearing on 08.12.2020.

**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 7th day of December, 2020

Prakash

**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**